

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI KRISHNA SAHI): (a) and (b). Construction of some of the works on the SYL Canal Project has got delayed because of a number of reasons like farmers' agitation, unprecedented rains in monsoon of 1988, Contractor's performance etc. etc. The work on the Sirsa Aqueduct, where work remained suspended for some months due to litigation, has since been re-allotted in December, 1988 after the legal hurdles were overcome.

(c) The Central Government is providing the funds for the project and monitoring the project to resolve bottlenecks and help in organising the necessary inputs.

(d) Does not arise.

Proposal to Split Supreme Court

445. PROF. K.V. THOMAS : Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether there is any proposal to split Supreme Court into constitutional court and a court of appeal; and

(b) if so, whether the branches of the court of appeal will be established in different States?

THE MINISTER OF LAW AND JUSTICE AND MINISTER OF WATER RESOURCES (SHRI B.SHANKARANAND): (a) and (b). The Law Commission in its 125th Report had, inter alia, recommended that if the Supreme Court is split into Constitutional Court and Court of Appeal or a Federal Court of Appeal, no serious exception could be taken to the Federal Court of Appeal sitting in Benches, in North, South East, West and Central India. The copy of the Report has been forwarded to the Chief Justice of India

for eliciting the comments/views of the Supreme Court.

Setting up of National Credit Council

446. SHRI N. VENKATA RATNAM: Will the Minister of FINANCE be pleased to state:

(a) whether Government propose to set up a National Credit Council on the lines of the National Development Council; and

(b) the main features of the above scheme?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) No, Sir.

(b) Does not arise.

Meeting of Chief Ministers on Consignment tax

447. SHRIMATI D.K. BHANDARI: Will the Minister of FINANCE be pleased to state:

(a) whether any meeting of Chief Ministers on consignment tax was held at New Delhi recently;

(b) if so, the details of issues discussed during the meeting;

(c) whether Government propose to take effective steps for implementation of issues finalised in the meeting;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A.K.PANJA): (a) Yes, Sir.